NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/562/(IB)/2017

NAME OF THE PETITIONER(S)

: SHARP SHOOTERS

NAME OF THE RESPONDENT(S)

: BARATH BUILDING CONSTRUCTION I PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

HARSHINI J

RAJ JHABARH

course for pet hour

ORDER

Counsel representing both the parties are present and stated that the matter has been settled between the parties. They prayed time for filing joint memo of compromise. Time extended at their request. Put up on 20.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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